

GA 1474/09

Dt. 15.01.07

Hon. Mr. M. Jayaraman, AM

List has been revised.
None appears for the parties.

List on 26.02.07.

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AM

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26.2.07

Hon. Mr. S.K. Dhal, J.M.

None for the parties even in the revised call. On 3.8.06, the order was passed that if none appears for the applicant, appropriate order shall be passed. On 15.1.07, none also appeared on revision. Today also none appears on revision. It appears that applicant is not interested in pursuing the case. Hence, the OA. is dismissed in default and for non-prosecution.

Sr

J.M.

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